

## **National Tiger Conservation Authority (Salaries, Allowances and other Conditions of Appointment) Rules, 2006**

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## **National Tiger Conservation Authority (Salaries, Allowances and other Conditions of Appointment) Rules, 2006**

G.S.R.661(E).--In exercise of the powers conferred by clause (gi) of sub-section (1) of section 63 read with sub-section (4) of section 38M of the Wild Life (Protection) Act, 1972(53 of 1972), the Central Government hereby makes the following rules regulating the salaries, allowances and other conditions of appointment of the Chairperson, the Vice-Chairperson, Member and Member-Secretary of the National Tiger- Conservation Authority, namely:-

**1. Short title and commencement :-**

**2. Definitions :-**

**3. Travelling and other allowances to the Chairperson, Vice-Chairperson and members :-**

**4. Appointment of Member-Secretary on re-constitution of the Tiger Conservation Authority :-**

**5. Terms and other conditions of service of Member-Secretary :-**